NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/575/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SURYA BALAJI STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

KUMARPAL CHOPRA SANDEEP LUMAR

Operatual Credition

ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counter has not been filed. Counsel for respondent was not present even on the last date of hearing. In the circumstances, the respondent is proceeded ex parte. Time extended at request for hearing the submissions of the counsel for petitioner. Put up on 27.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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